

## Annexure 9

Name of Corporate Debtor: **Vikas Procon Private Limited**: Date of Commencement of CIRP: **19.04.2023**: List of Creditors as on: **17.02.2024****List of other creditors (other than financial and operational creditors)**

S.No.	Name of Creditors	Details of Claims Received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by guarantee	Whether Related party?	% of voting share in Coc					
1	Mr. Chunilal Karambhai Thumar	29-07-23	1,300,000.00	-	Form F	NA	No	0.00%	-	-	1,300,000.00	-	
2	Mrs. Muktaben Chunilal Thumar	29-07-23	250,000.00	-	Form F	NA	No	0.00%	-	-	250,000.00	-	
3	Mr. Nilesh Chunilal Pate(HUF)	29-07-23	500,000.00	-	Form F	NA	No	0.00%	-	-	500,000.00	-	
4	Ms. Palak Nilesh Patel	29-07-23	50,000.00	-	Form F	NA	No	0.00%	-	-	50,000.00	-	
5	M/s Khushi Prints Private Limited	23-09-23	22,965,397.26	-	Form F	NA	No	0.00%	-	-	22,965,397.26	-	Original claim 08.08.2023, filed I.A. for Condonation of delay before Hon'ble NCLT and revised claim Form F on 23rd Sep. Delay in submission
6	Mr. Rajesh Bhai Dahyabhai Pansuriya	02-09-23	5,950,660.00	-	Form F	NA	No	0.00%	-	-	5,950,660.00	-	
7	Mr. Dhaval Pratap Bhai Thakkar	02-09-23	2,675,000.00	-	Form F	NA	No	0.00%	-	-	2,675,000.00	-	
8	Mr. Girdharbhai Babubhai Vekariya	02-09-23	11,628,000.00	-	Form F	NA	No	0.00%	-	-	11,628,000.00	-	
9	Mrs Kumuben Jayeshbhai IDA	04-09-23	2,395,000.00	-	Form F	NA	No	0.00%	-	-	2,395,000.00	-	
10	Ms. Karishma Sagar IDA	04-09-23	1,760,000.00	-	Form F	NA	No	0.00%	-	-	1,760,000.00	-	
11	Mr. Parshootambhai Khodabhai savalia	11-09-23	7,480,000.00	-	Form F	NA	No	0.00%	-	-	7,480,000.00	-	
12	Mr. Priyanka Raj IDA	04-09-23	1,760,000.00	-	Form F	NA	No	0.00%	-	-	1,760,000.00	-	
13	Mr. Rameshbhai Dharanshibhai Chouhan	02-09-23	6,691,300.00	-	Form F	NA	No	0.00%	-	-	6,691,300.00	-	
14	Mr. Samir Manubhai Davra	02-09-23	6,004,400.00	-	Form F	NA	No	0.00%	-	-	6,004,400.00	-	
15	Mr.Ashok Bansal	18.09.2023	7,543,233.00	-	Form F	NA	No	0.00%	-	-	7,543,233.00	-	
16	Ms. Usha Bansal	18.09.2023	7,543,233.00	-	Form F	NA	No	0.00%	-	-	7,543,233.00	-	
17	Ms. Usha Bansal (Proprietor of Ridhi Suppliers)	18.09.2023	917,863.00	-	Form F	NA	No	0.00%	-	-	917,863.00	-	
18	GST Department	28.07.2023	105,170.00	-	Not as per Format	NA	No	0.00%	-	-	105,170.00	-	Claim from Department not received in proper format
19	Mr. Shreeram Sharma	08-08-23	810,000.00	-	Form F	NA	No	0.00%	-	-	810,000.00	-	
20	Mr. Ratilal Kachhadiya	05-09-23	7,072,000.00	-	Form F	NA	No	0.00%	-	-	7,072,000.00	-	
21	Mr. Hasmukh Kachhadiya	05-09-23	5,450,000.00	-	Form F	NA	No	0.00%	-	-	5,450,000.00	-	
22	Mr. Ramesh Ramji Morja	14-09-23	550,000.00	-	Form F	NA	No	0.00%	-	-	550,000.00	-	
23	Mr. Abhishek Sharma and Mrs. Suman Shreeman Sharma	02-11-23	2,700,095.00	-	Form F	NA	No	0.00%	-	-	2,700,095.00	-	Delay in submission. Original claim in Form C, filed I.A. for Condonation of delay before Hon'ble NCLT and revised claim Form F on 2 Nov.
24	Piyush Saraf HUF	02-11-23	2,730,283.00	822,000.00	Form F	NA	No	0.00%	-	-	1,908,283.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount received, hence only principal amount is admitted.
25	Piyush Santosh Saraf	02-11-23	4,308,247.00	1,303,200.00	Form F	NA	No	0.00%	-	-	3,005,047.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount received, hence only principal amount is admitted.
26	Santosh Kumar Ramgopal Saraf	02-11-23	5,609,278.00	756,000.00	Form F	NA	No	0.00%	-	-	4,853,278.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount received, hence only principal amount is admitted.
27	Santosh Saraf HUF	02-11-23	1,207,562.00	368,100.00	Form F	NA	No	0.00%	-	-	839,462.00	-	I.A. 5666 OF 2023 filed before Hon'ble NCLT Mumbai bench for condonation of delay and being allowed vide order dated 30.01.2024 Further no proof related to interest amount received, hence only principal amount is admitted.
28	Hetal Modi	30-11-23	400,000.00	-	Form F	NA	No	0.00%	-	-	400,000.00	-	Delay in submission
29	Shailesh Modi	30-11-23	400,000.00	-	Form F	NA	No	0.00%	-	-	400,000.00	-	Delay in submission
	<b>Total</b>		<b>118,756,721.26</b>	<b>3,249,300.00</b>				<b>0.00%</b>	<b>0.00</b>	<b>0.00</b>	<b>115,507,421.26</b>	<b>0.00</b>	